

C. A. T. Bench, JAIPUR

Date of Order

Orders

15-4-94

None present for petitioner.
Mr. U.D. Sharma for Respondent.

The aforesaid Bench not
formed to-day. Be listed before
that Hon'ble Bench on 19-4-94 for
admission.

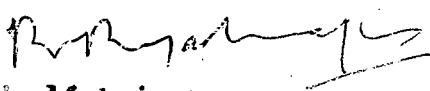

U.D. Sharma
Jaipur Bench: JAIPUR

18.4.94

None for the applicant
Sh. G.D. Sharma, counsel for the respondent.

The order dated 9.12.92 was reviewed
and was modified vide order dated 15.9.93.
The order dated 15.9.93 may be placed on
the file of the CP and in the light of the
revised order, the present petition does
not survive. The applicant can file a
fresh petition, if so advised in the
light of the revised order if necessary
to arrive.

CP 24/93 and MR 353/93 stated
disposed of accordingly


B. B. Mahajan)
Member (Adm.)


(D. L. Mehta)
Vice-Chairman,


B.B. Mahajan
Member (Adm.)

Copy of the
order dated 15.9.93
and 18.4.94
sent to the
respondent